

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dt. 01.05.2002.

Free copy of the order dt. 1.5.02 sent to the applicant by post & the same supplied to Secy, CAT, Bar by hand abt. in the notice Board.

Patra 115- Signed. P. Sore.
115- 1502
S.O

Order dt. 1.5.02 may please be seen. O.A. copy not served.
 Copy of the order dt. 1.5.02 sent to the applicant by post & supplied to Secy, CAT, Bar Assn. by hand.

may kindly be placed for further orders please.

Patra 7/6-
7/6-
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S.O

None appears for The Applicant
 Copy of this OA has not yet been served on the intervenor's counsel, the same should be done by the Applicant/ Advocate for the Applicant by 06.05.2002; failing which, this OA. shall stand dismissed without any reference to The Bench.

Send copy of this order to the Applicant by ordinary post. A copy of this order be also affixed in the notice Board. Another copy of this order be supplied to the Tribunal's Bar in course of the day.

J. Chak
01/05/2002
 MEMBER (JDL)